

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 110**  
**689/2016**

**IN THE MATTER OF:**

EMMAR Developers Ltd. & EMMAR MGF Land Ltd.

....Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 14.10.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):

Mr. Amar Gupta, Mr. Divyam Agarwal, Mr.  
Daksh Ahluwalia, Mr. Gaurav Arora, Mr.  
Ashish Joshi, Advs.

Dr. U.K Chaudhary, Ms. T. Sen, Mr. Gaurav  
Mitra, Ms. Manisha Chaudhary, Ms. Shriya  
Ray Chaudhari, Advs.

**ORDER**

List on 09.11.2020, 10.11.2020 & 11.11.2020.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

14.10.2020  
Aarti Makker